

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.19037 of 2015

Abhay Kumar Sharma

... .. Petitioner/s

Versus

The State Of Bihar and Ors

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Ram Jivan Prasad Singh
Mr. Surinder Kumar
For the Respondent/s : Mr. Dr. Anshuman- SC14

CORAM: HONOURABLE MR. JUSTICE ANIL KUMAR SINHA
ORAL ORDER

5 30-04-2024 Mr. Ram Jivan Prasad Singh, learned Counsel for the petitioner prays for four weeks' time to get ready in the matter inasmuch as the previous counsel has fallen ill and the file has been transferred to him recently.

As prayed, list this case, under the same heading, on
24th June, 2024.

(Anil Kumar Sinha, J.)

Prabhakar Anand/-

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